

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.06.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member(Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	Rakesh Kumar

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 544 of 2020	Pankaj Sharma & Ors. Vs. NBCC (India) Ltd. & Ors.	Anshuman Shrivastava	
2.	Comp. App. (AT) (Ins) No. 547 of 2020	Rajesh Gupta & Ors. Vs. NBCC (India) Ltd. & Ors.	Shubham Wadhwa	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 475 of 2020	NBCC (India) Ltd. Vs. ICICI Bank Ltd. Ors. With	Prateek Kumar	Mahima Sareen-R1 Sumant Batra-R4 Bishwajit Dubey-R5 & Shantanu Chaturvedi
4.	Comp. App. (AT) (Ins) No. 478 of 2020	Jaiprakash Associates Vs. IDBI Bank Ltd & Ors. With	Vishal Gupta	Sumant Batra, Kesar Das, Bishwajit Dubey
5.	Comp. App. (AT) (Ins) No. 480 of 2020	Jaypee Aman Owners Welfare Association Vs. NBCC (India) Ltd. & Ors. With	Harshal Kumar	Sumant Batra
6.	Comp. App. (AT) (Ins) No.486 of 2020	Anuj Jain Interim Resolution Professional Jaypee Infratech Ltd. Vs. NBCC (India) Ltd. & Ors. With	Sumant Batra	Prateek Kumar

7.	Comp. App. (AT) (Ins) No. 488 of 2020	Yes Bank Ltd. Vs. Anuj Jain, (IRP of Jaypee Infratech Ltd. & Anr.) With	Anush Raajan	Prateek Kumar
8.	Comp. App. (AT) (Ins) No. 489 of 2020	Ashish Mohan Gupta & Anr. Vs. NBCC (India) Ltd. & Ors. With	Raunak Jain	Sumant Batra
9.	Comp. App. (AT) (Ins) No. 506 of 2020	Wish Town Home Buyers Welfare Society Vs. NBCC (India) Ltd. & Ors. With	Raunak Jain	Sumant Batra
10.	Comp. App. (AT) (Ins) No. 261 of 2020	Wish Town Home Buyers Welfare Society Vs. IDBI Bank Ltd. & Anr.	M.L. Lahoty	Niharika Sharma- RP
11.	Comp. App. (AT) (Ins) No. 474 of 2020	Sanjeev Kumar Vs. Aithent Technologies Pvt. Ltd. & Anr.	Charu Sachdev	

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar